

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL No. 5 SITTING AT KALABURAGI BENCH (AFTER COMPLETION OF PRL. BENCH,
BENGALURU VC MATTERS)
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
--------	----------	---------------------------	---------------

MATTER PERTAINS TO DHARWAD BENCH
HEARING - INTERLOCUTORY APPLN

1	RP 100163/2024 (,) REG: IA-2/2024 FOR PERMISSION TO PROSECUTE 2) IA-1/2024 FOR CD OF 765 DAYS IN FILING 3) IA-3/2024 FOR STAY	PRASHANT F GOUDAR	
---	--	-------------------	--

---END---